

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

RA 44/2007
OA 301/2004

New Delhi, this the 03rd day of August 2007

**HON'BLE MR. MUKESH KUMAR GUPTA, MEMBER (J)
HON'BLE MR. V.K. AGNIHOTRI, MEMBER (A)**

Vijay Kumar Aggarwal, IAS
Age 52 years,
S/o Shri Prem Chand Aggarwal,
R/o C-8-C, Pandav Nagar,
Delhi-110092

... Applicant

(By Advocate: None)

VERSUS

1. Union of India through
The Secretary, Ministry of Personnel,
North Block, New Delhi-110001
 2. State of Maharashtra through
The Chief Secretary,
Government of Maharashtra,
Mantralaya, Mumbai-400032 through
The Principal Secretary & Special
Commissioner, Government of
Maharashtra, Maharashtra Sadan,
Copernicus Marg, New Delhi-110001

ORDER (ORAL)

By Sh. Mukesh Kumar Gupta:-

None appears for applicant despite second call. Even on last date of hearing i.e. 11.7.2007 none appeared. Accordingly, present RA is dismissed in default.



(V.K. Agnihotri)
Member (A)

✓ ✓

(Mukesh Kumar Gupta)
Member (J)

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